

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.01.2025**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

**Click here to join VC:**

<https://nclatvc.webex.com/meet/registrar-court>

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 491 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Sandeep Suresh Mane Vs. New Phaltan Sugar Works Ltd. & Ors.	Nagesh Sharma
<b>2.</b>	I.A. No. 517 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Employees Provident Fund Organisation, Vashi Vs. Sadhana Netrochem Ltd. & Anr.	Kaushal Gautam
<b>3.</b>	I.A. No. 518 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Nuziveedu Seeds Ltd Vs. MP State Agro Industries Development Corp. Ltd.	Varun S. Ahuja
<b>4.</b>	I.A. No. 519 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Omkaara Assets Reconstruction Pvt. Ltd. Vs. Halwasiya Developments Pvt. Ltd. & Ors.	Abhishek Anand
<b>5.</b>	I.A. No. 577 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Rajan Rawat, RP Future Supply Chain Solutions Ltd. Vs. Kishanlal Shivramji Sharma	Dhananjaya Sud

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**